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Title: Need to take necessary measures to protect people from attacks by wild elephants in Chickmagalur and Hassan districts of Karnataka and also ensure timely payment of compensation to victims' families.

SHRI K. JAYAPRAKASH HEGDE (UDUPI-CHICKMAGALUR): I would like to draw the attention of the Union Government through you towards the incidents of attacks by wild animals on civil population in Karnataka particularly in Chickmagalur & Hassan Districts.

As many as 129 people have lost their lives by attacks by wild animals during the last three years in Karnataka. The year-wise deaths caused by wild animals are : 2010-11 (41, 2011-12 (22) 2012-13 (50) and 16 so far in the current year.

Out of 520 injured people in the attacks, 51 are left permanently disabled. On the other hand, wild animals are also at the receiving end. 203 wild animals have been killed since 2010-11. It is a matter of great concern that people in villages are in panic and in anger due to regular crop damage and loss of property by wild elephants. People in various districts of the State have been facing these problems for decades now. But permanent solution is still not in sight till date.

On the other hand, compensation to those who die in elephant attacks has not been given to victims' families.

Hence, I would like to urge the Union Government to check the increase in the incidents of elephant attack and take steps to ensure early payment of compensation to the victims' families. I would also like to urge the Government to take steps to protect wild-life including elephants by relocating them to safer locations.